

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2641
TO BE ANSWERED ON 06TH MARCH, 2020**

CGHS WELLNESS CENTRE IN KARNATAKA

2641. SHRI NALIN KUMAR KATEEL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to establish CGHS Dispensary/Wellness Centre in Dakshina Kannada and Udupi District of Karnataka State as presently the beneficiaries have to commute for a long distance to Bangalore for taking medicines and other treatment etc. every week due to non availability of CGHS Dispensary and CGHS Doctors there;
- (b) if so, the time line fixed for completion of the project; and
- (c) if not, the reasons therefor?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR. HARSH VARDHAN)**

(a) to (c): No proposal is pending before the Government to establish CGHS Dispensary/Wellness Centre in Dakshina Kannada and Udupi District of Karnataka State at present.

As per extant norms, the criteria fixed for setting up a Central Government Health Scheme (CGHS) Wellness Centre in a particular area are as under:-

- I. **In an existing CGHS City:-** For opening of a new Allopathic CGHS Wellness Centre in an existing CGHS city, there has to be a minimum of 2000 Card holders (serving employees of Central Government and Central Civil pensioners).
- II. **Extension of CGHS to a new City:-** For extension of CGHS to a new city, there has to be a minimum of 6,000 Card holders.

Proposals for setting up of new Wellness Centres are considered as per extant norms and subject to availability of resources.